

†[THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) No.

(b) Does not arise.

(c) First person Last person

Type III 12-2-43 1-7-4 †

Type IV 15-8-40 28-11-40†

†Taking into consideration the number of expected vacancies.

(d) According to the date of continuous service under the Central Government and the expected number of vacancies.

(e) 467 quarters of Type III and 261 quarters of Type IV from the 1st January to the 21st December, 1964.]

HOUSING SCHEMES

*774. SHRI DEOKINANDAN NARAYAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how far the State Governments have utilised the amount allotted for housing schemes during the last three years, Statewise; and

(b) the States which have failed to utilise the amount in full?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) and (b) A statement giving the required information is placed on the Table of the House.

STATEMENT

Amounts utilised for housing schemes in the first three years of the Third Five Year Plan

(Rupees in lakhs)

State	Third Plan Outlay	Amount that should have been utilised @ 16%, 18% & 20% in the 1st, 2nd & 3rd years respectively	Amount drawn by State Government
1. Andhra Pradesh	535 00§	288 90	126.58
2. Assam	159 00	85.86	30.53
3. Bihar	575.00	310 50	212.29
4. Gujarat	839.75	453.47	219.96
5. Jammu and Kashmir	150 00	81 00	38.69
6. Kerala	280 00	151 20	101.10
7. Madhya Pradesh	500 00	270 00	191.83
8. Madras	625 00	337 50	263.21
9. Maharashtra	1340 00	723 60	499.71
10. Mysore	483 00	260 82	212.26
11. Orissa	192 50	103 95	71 00
12. Punjab	240 00	129 60	78.00
13. Rajasthan	420 00	226.80	123 81
14. Uttar Pradesh	920 00	496 80	224 96
15. West Bengal	800.00‡	432 00	319 39
TOTAL	8059.25	4352.00	2713.32

NOTE :—The figures given in the last column above, include the amount of Central assistance drawn by the State Governments for the four Centrally Aided Schemes (viz., Subsidised Industrial Housing Scheme, Low Income Group Housing Scheme, Plan-tation Labour Housing Scheme and Village Housing Projects Scheme), as also the State Governments' own share of expenditure on the Centrally Sponsored Scheme of Slum Clearance.

§The Third Plan Outlay of Andhra Pradesh has subsequently been reduced to Rs. 238.51 lakhs.

‡The Third Plan Outlay of West Bengal has subsequently been increased to Rs. 950.00 lakhs.

†[] English translation.